

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 117 of 2021

IN THE MATTER OF:

Vidharbha Industries Power Ltd.

...Appellant

Versus

Axis Bank Ltd.

...Respondent

Present:

**For Appellant: Mr. Himanshu Satija, Mr. Divyang Chandiramani,
and Ms. Aashna Agarwal, Advocates**

**For Respondent: Mr. Chetan Kapadia, Mr. Nitesh Jain and Ms. Manini
Bharati, Advocates.**

O R D E R
(Through Virtual Mode)

22.02.2021: Written submissions have been filed by learned counsel for the parties. **Order is reserved.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

am/gc